

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

128. I.A. 3842/2023

I.A. 985/2023

I.A. 3695/2022

I.A. 92/2023

I.A. 57/2023

IN

C.P.(IB)-3770(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.04.2024**

NAME OF THE PARTIES: Jigar Kanti Chheda

V/s.

S. K. M. Real Infra Ltd

SECTION 9 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Due to paucity of time, the matter could not be heard. List on **20.05.2024**.

Sd/-

CHARANJEET SINGH GULATI

Member (Technical)

/RKS/

Sd/-

LAKSHMI GURUNG

Member (Judicial)